

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3224
TO BE ANSWERED ON AUGUST 07, 2018
MAINTENANCE OF MONUMENTS IN URBAN AREAS

No. 3224 SHRI SUNIL KUMAR SINGH:

Will the MINISTER OF HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether any mechanism has been developed for encouraging the protection, maintenance and beautification of monument buildings, statues and monuments dedicated to national leaders in urban areas of the country and if so, the details thereof;
- (b) whether the Government has provided any manual/guidelines/financial assistance in this regard; and
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) to (c): Monuments of national importance are declared under the Ancient Monuments and Archaeological Sites and Remains Act, 1958. Archeological Survey of India (ASI) is responsible for protection, conservation and maintenance of these monuments, archeological sites and remains in the country. The conservation, preservation and maintenance of such protected monuments is a continuous process. Special repairs and structural repairs are taken up as and when necessary. Apart from the above, ASI also takes up programmes for development of environs of such protected monuments from resources available with it. Maintenance of statues of national leaders in urban areas comes under the purview of the concerned urban local body.
